

DIVISION BENCH

ITEM NO.105

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.13/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 10th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ATCG INDIA V/S REDCLIFFE LIFETECH PVT. LTD.
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Amit Gupta, PCS

: For Operational Creditor

Sh. Jay Singh, Proxy for Sh. Ashwini Kumar, Adv. *: For Corporate Debtor*

ORDER

Ld. Counsels representing the parties are present through VC.

- 1.** Ld. Proxy Counsel, Sh. Jay Singh appears on behalf of Sh. Ashwini Kumar representing the Corporate Debtor and states that the learned arguing counsel is not available today, and therefore seeks a short accommodation to argue the matter.
- 2.** Ld. Authorized Representative for the Operational Creditor objects to the request for adjournment, however prays that in case this matter is adjourned, a short date only may be provided.
- 3.** Let the matter be adjourned for final hearing on 5th August, 2024 and no further adjournment on request from either side, would be granted.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

10th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*